

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 85 of 2019

Dated: 29th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Jindal Aluminum Limited **Appellant(s)**

Vs.

Karnataka Electricity Regulatory Commission & **Respondent(s)**
Anr.

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mr. Siddhant Kohli
Mr. Balaji Srinivasan for R-2

ORDER

Admit. Issue Notice to the Respondents returnable on 08.07.2019.

Six weeks' time is granted to file objections, if any, by the Respondents on or before 12.06.2019 after duly serving copy to the other side. Thereafter, rejoinder if any, be filed on or before 05.07.2019 after duly serving copy to the other side.

List the matter on **08.07.2019.**

(S. D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson